

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 126(ND)/2015  
C. A No.

CORAM:

SH. R. VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY : M/S.**

Focus Energy Ltd.

V/s

Reebok India Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	Anand K. Ganesan, Adv. Sandeep Rappurath, Adv		Respondent No.10	<i>[Signature]</i>
----	--	--	------------------	--------------------

2.	N. Ganpathy, Sr. Adv Kamal Shankar, Adv Atul N, Adv		Respondent No.11	<i>[Signature]</i>
----	---	--	------------------	--------------------

3.	Mr. Manish Chaudhary		Resp. No. 1, 2, 3, 7, 8, 9	<i>[Signature]</i>
----	----------------------	--	----------------------------	--------------------

4.	Mr. Karan Malhotra			<i>[Signature]</i>
----	--------------------	--	--	--------------------

5	Ranjana Roy Utawari Adv		petition	
---	-------------------------	--	----------	--

6	Vasudha Sem Adv		petition	
---	-----------------	--	----------	--

7	Shankar Singh et al		petition	<i>[Signature]</i>
---	---------------------	--	----------	--------------------


Contd.




**ORDER**

Learned Counsel for the petitioner as well as R-1,R-2,R-3,R-7,R-8, R-10 and R-11 are present. R-4 to R-6 have already been set ex parte. It is represented by the counsels appearing for the parties that three applications have been filed by two applicants R-10 and R-11 individually for deletion of their names from the array of parties. Learned Counsel for the petitioner represent that their CA No.97/2014 is for amendment of the petition as well as for change in the name of respondent No.10. In the circumstances, it is stated that all the three applications should be taken up together before the Hon'ble Principal Bench being part heard and not in the Special Bench. The matter is thus posted for hearing before the Hon'ble Principal Bench on 12.05.2017.

List the applications and main CP on 12.05.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
17.04.2017